

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No.1047/99.

Dt. Of Decision : 20-07-99.

Goli Sudha

.. Applicant.

Vs

1. The Divisional Railway Manager,  
SC Railway, Vijayawada Division,  
Vijayawada, Krishna Dist.
2. The Divisional Personnel Officer,  
SC Railway, Vijayawada Division,  
Vijayawada, Krishna Dist.

.. Respondents.

Counsel for the applicant : Mr.G.Venkateshwar Rao

Counsel for the respondents : Mr.C.V.Malla Reddy, SC for Rlys.

CORAM:-

THE HON'BLE SHRI JUSTICE D.H.NASIR : VICE CHAIRMAN

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER(ADMN.))

Heard Mr.G.Venkateshwar Rao, learned counsel for the applicant and Mr.Venugopal for Mr.C.V.Malla Reddy, learned counsel for the respondents.

2. The applicant submits that she is the second wife of Shri G.Subba Rao, who married her after demise of his first wife. Shri G.Subba Rao also died on 11-09-98 while in service. She submitted her representation dated 25-01-99 (Annexure-III) for consideration of her case for compassionate ground appointment. That representation is still to be disposed of.

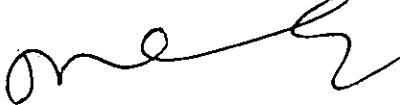
3. This OA is filed to direct the respondents to appoint her on compassionate ground in Group-D post or in any other post in the office of the South Central Railway, Vijayawada Division. R-2



4. Under the circumstances R-1 is directed to dispose of her representation referred to above in accordance with the rules within a period of 2 months from the date of a copy of this order.

5. The OA is disposed of at the admission stage itself. No costs.

(Registry is directed to send a copy of the OA along with the judgement to R-1)

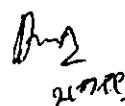


(R. RANGARAJAN)  
MEMBER(ADMN.)



(D.H.NASIR)  
VICE CHAIRMAN

Dated : The 20<sup>th</sup> July, 1999.  
(Dictated in the Open Court)



D.H.  
Nasir

SPR

1st AND 2nd COURT.

COPY TO:-

- 1. HDHNO
- 2. HHRP M(A)
- 3. HOSDA M(J)
- 4. D.R. (A)
- 5. SPARE

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH, HYDERABAD:

THE HON'BLE MR. JUSTICE D.H. NASIR  
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD  
MEMBER ( ADMIN )

THE HON'BLE MR. R. RANGARAJAN  
MEMBER ( ADMIN )

THE HON'BLE MR. D.S. JAI PARAMESHWAR:  
MEMBER ( JUDL )

ORDER: Date. 20.7.99

ORDER / JUDGMENT

MA./RA./CP.NO  
IN  
DA.NO. 1047199

ADMITTED AND INTERIM DIRECTIONS  
ISSUED.

ALLOWED.

C.P. CLOSED

R.A. CLOSED.

D.A. - CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED / REJECTED

NO ORDER AS TO COSTS.

